

extent of concession given by the DTC was about Rs. 10.12 crores. [English]

[Translation]

**Bridge over River Poon Poon on National Highway No. 30 in Bihar**

7040. SHRI KALI PRASAD PANDEY : Will the Minister of TRANSPORT be pleased to state :

(a) whether his Ministry had directed the Works Commissioner of Bihar State Public Works Department in November, 1980 that the bridge over Poon Poon river on National Highway No. 30 be got constructed without any alternation in the original layout approved in 1966 ;

(b) whether after the above direction, the initially accepted tender of Rs. 20 lakhs was later on rejected and a new tender of Rs. 54 lakhs was accepted and only two columns of the proposed bridge across the Poon Poon river were constructed as a result of which the people of this area are facing difficulties as before ; and

(c) whether Government have taken or propose to take any concrete steps to complete the construction work of this bridge soon, after conducting an enquiry, if any, into this matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir. The alignment for approaches to the bridge was to follow that approved in 1966.

(b) The offers received during the initial tender call were kept in abeyance till the finalization of the alignment of road between Patna and Mokameh. Subsequently after finalization of the said alignment of the road, fresh tenders were invited and a revised estimate based on the tender was sanctioned for Rs. 53.50 lakhs. The work was taken up thereafter. When part work on the bridge i.e. construction of two pier foundations and one abutment were nearly completed, the contractor abandoned the work and the work is at stand still. The existing bridge has been repaired to maintain the traffic.

(c) Steps to complete the balance work have been initiated. There is no question of conducting an enquiry into this matter.

**Free All Route Travel Passes to Freedom Fighters in DTC Buses**

7041. SHRIMATI GEETA MUKHERJEE : Will the Minister of TRANSPORT be pleased to state :

(a) whether Freedom Fighters in Delhi have been issued free all-route travel passes by the Delhi Transport Corporation ;

(b) if so, whether these passes are valid in the ordinary D.T.C. operated buses only ; and

(c) if so, whether Government propose to make these passes valid for Deluxe, Point to Point, Railway specials and night buses also ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) Yes, Sir.

(c) No such proposal is under consideration of the Delhi Transport Corporation.

**Amalgamation of Air-India, Indian Airlines and Vayudoot**

7042. SHRIMATI GEETA MUKHERJEE : Will the Minister of TRANSPORT be pleased to state :

(a) whether any proposal to amalgamate Air India, Indian Airlines and Vayudoot is under considerations ;

(b) if so, the details of the proposal ;

(c) the benefits expected on the basis of new proposals ; and

(d) the manner in which service conditions of the personnel in these airlines will be affected ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) to (d). A suggestion for amalgamation of Air India with Indian Airlines is under preliminary examination. No concrete view has been taken.